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Notice

By virtue of an affidavit sworn before the **Notary Public G UDAYAGIRI** on Dated **14th March 2024**, I, **Mrs. SUKESINI PRADHAN**, Address **AT-SISAPANGA,PO-LAMUNGIA,PS-RAIKIA,DIST-KANDHAMAL,ODISHA,762101** have changed my name from **“ABANTI PRADHAN”** to **“SUKESINI PRADHAN”**. Henceforth, I shall be known as **“SUKESINI PRADHAN”** for all purposes.

SUKESINI PRADHAN